GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 472 TO BE ANSWERED ON FEBRUARY 04, 2021

USE OF PUBLIC LAND IN CENTRAL VISTA REDEVELOPMENT PROJECT

NO. 472. SHRI SANTOKH SINGH CHAUDHARY:

SHRI SAPTAGIRI SANKAR ULAKA:

ADV. DEAN KURIAKOSE:

SHRI K. MURALEEDHARAN:

SHRI ANTO ANTONY

SHRI T.N. PRATHAPAN:

DR. AMAR SINGH:

SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total area of land for public use that has been notified for restricted Government use to implement the Central Vista Redevelopment Project;
- (b) whether the Government has received representations from urban planners, heritage experts and the general public expressing objections to the project;
- (c) if so, the details thereof including the reasons for objections;
- (d) The steps taken by the Government to address those objections;
- (e) whether the Government withdrew Delhi's candidature as a UNESCO World Heritage Site in 2015 in anticipation of the project; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d) The total area of land for public use that has been notified to restricted Government use to implement the Central Vista Project is

NIL. The Central Government offices are permitted use in Public and Semi-Public Facilities (PSP) land use zones, vide Notification S.O.3348(E) dated 17.10.2017. In view of the said notification, the land use of four plots from Public/ Semi-Public (Socio Cultural) to Government Office use have been carried out. These plots are mostly being used at present for Government Office purpose only.

There were 1,292 representations received by DDA which broadly included objections with regard to grant of Environmental Clearance, Change of Land Use, conservation of heritage, current economic scenario and COVID-19 health emergency. All representations and suggestions were duly considered.

(e) & (f) There is no link between withdrawal of Delhi's candidature as a UNESCO World Heritage Site with Central Vista Project as the withdrawal was done in the year 2015 and the Central Vista Project has been conceived in 2019.
